

SL. No.9

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(PHYSICAL HEARING)**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/195/2022 IA (IBC) 1296/2022 in Company Petition IB/284/2021</b>
<b>NAME OF THE COMPANY</b>	<b>Karvy Management Services Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>BKG M Sand &amp;Aggregates Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>GVK Power &amp; Infrastructure Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

The Counsel submits that similar matter is heard by the Hyderabad Bench Court – I and reserved for orders. Hence post on 03.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**